

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2296
TO BE ANSWERED ON TUESDAY, MARCH 16, 2021
Phalgun 25, 1942 (Saka)

Planned privatisation of State run enterprises

2296. **Shri Neeraj Shekhar:**

Will the Minister of FINANCE be pleased to state:

- (a) whether Hon'ble Prime Minister has called for planned privatization of State run enterprises to free up resources for spending on welfare, development and creation of jobs in the country;
- (b) if so, the details of the State enterprises which have been identified for disinvestment during the year 2021-22; and
- (c) the details of revenue targeted to be generated by disinvestment of these State enterprises, during the year 2021-22, enterprise-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ANURAG SINGH THAKUR)

- (a) Yes Sir.
- (b) and (c) The government has so far given 'in-principle' approval for strategic disinvestment of 35 CPSEs and Subsidiaries/Units/Joint Ventures of CPSEs since 2016. Out of 35 cases, strategic disinvestment in 8 cases have been completed; and 3 CPSEs have been subsequently approved for closure. The list of the remaining 24 cases is **Annexure-I**. The timing of disinvestment transactions and the quantum of disinvestment receipts will depend on the prevailing markets conditions, investors' interest and the outcome of successful bidding process.

Annexure-I to Rajya Sabha Unstarred Question No. 2296 for reply on 16-03-2021

List of remaining 24 CPSEs and Subsidiaries/Units/Joint Ventures of CPSEs

a) Ongoing Transactions

<u>S.No</u>	<u>Name of CPSE</u>
1.	Project & Development India Limited
2.	Engineering Project (India) Limited
3.	Bridge and Roof Co. India Limited
4.	Units of Cement Corporation of India Limited
5.	Central Electronics Limited
6.	BEML Limited
7.	Ferro Scrap Nigam Limited (subsidiary)
8.	Nagarnar Steel Plant of NMDC Limited
9.	Alloy Steel Plant, Durgapur; Salem Steel Plant; Bhadrawati Steel Plant - units of Steel Authority of India Limited
10.	Pawan Hans Limited
11.	Air India and five of its subsidiaries
12.	HLL Lifecare Limited
13.	Indian Medicines Pharmaceuticals Corporation Limited
14.	Various Units of India Tourism Development Corporation Limited
15.	Hindustan Antibiotics Limited
16.	Bengal Chemicals & Pharmaceuticals Limited
17.	(a) Bharat Petroleum Corporation Ltd(except Numaligarh Refinery Limited) (b) BPCL stake in Numaligarh Refinery Limited to a CPSE strategic buyer.
18.	The Shipping Corporation of India Limited
19.	Container Corporation of India Limited
20.	Neelachal Ispat Nigam Limited
21.	Rashtriya Ispat Nigam Ltd.

b) Transactions held up due to litigation

<u>S.No</u>	<u>Name of CPSE</u>
22.	Hindustan Newsprint Limited (subsidiary)
23.	Karnataka Antibiotics & Pharmaceuticals Limited

c) Transactions halted as the CPSE recommended for closure

<u>S.No</u>	<u>Name of CPSE</u>
24.	Hindustan Prefab Limited

